GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:6538
ANSWERED ON:08.05.2000
PERMISSION TO PRIVATE COMPANIES TO EXTRACT CRUDE OIL FROM OIL FIELDS
A.F. GOLAM OSMANI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the private sector companies have been allowed to extract crude oil from the oil fields;
- (b) if so, the details of such oil fields specifying the name, district and State where each oil fields located and the date of handover of the respective field to private company from ONGC or other Government agency; and
- (c) the quantum of extraction by the above private companies since the last three years, field-wise?

Answer

MINISTER OF STATE FOR THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): Yes, Sir. Since, 1992, private companies have been involved in the development of 14 oilfields discovered by National Oil Companies (NOCs) viz. Oil and Natural Gas Corporation (ONGC) and Oil India Limited (OIL), either in joint venture with NOCs or It themselves through entering into Production Sharing Contracts (PSCs) for these fields. The details of these oil fields are given in Annexure-I.
- (c) The details of quantum of extraction of oil from these fields during the last three years are given in Annexure-II.